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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 1899/2023 & CM APPL. 7235/2023

ARUN .....Petitioner

Through: Mr. Ajay Garg, Mr. Uday Garg

Ms. Anusha Garg Advs.

versus

BORDER SECURITY FORCE & ANR. .....Respondents Through:

**CORAM:** 

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER(ORAL) 09.12.2025

**%** 

- **1.** Learned Counsel for the petitioner seeks, on instructions, to withdraw the present writ petition.
- **2.** Writ petition is accordingly dismissed as withdrawn.

C.HARI SHANKAR, J

OM PRAKASH SHUKLA, J

**DECEMBER 9, 2025/AT**